

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 31st JULY, 1978.

NOTIFICATION
(INCOME TAX)

NO. 2448 (F.NO.188/5/78-IT.A1): In exercise of the powers conferred by section 126 of the Income-tax Act, 1961 the Central Board of Direct Taxes hereby makes the following amendments to the schedule annexed to its Notification No.1948(F.No.183/4/77-IT.A1) dated 1.9.1977.

In the said Schedule at Sr.No.84 the following shall be substituted.

1.	2.	3.	4.	5.	6.
84(1)	All persons in respect of whom an order of detention has been made under the Maintenance of Internal Security Act (for Smuggling Activities and foreign exchange racketeering) and/or Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 and who prior to passing of order under the said Acts were residing or carrying on business or profession within the Revenue Districts of Ahmedabad, Gandhinagar, Kaira, Mehsana, Banaskantha and Sabarkantha of the State of Gujarat and whose cases are not assigned to any of the I.T.Os. in Central Circles, Ahmedabad, Rajkot, Jamnagar, Bhavnagar, Baroda and Surat by an Order u/s.127 of the I.T.Act.	I.T.O. Central Cir.1, A'bad.	IAC Central Range-1, A'bad who has jurisdiction over the Circle mentioned in Col.3.	AAC A'bad A'bad who has jurisdiction over the Circle mentioned in Col.3.	C.I.T., Gujarat Central Ahmedabad who has jurisdiction over the Circle mentioned in Col.3.
(11)	All person in respect of whom an order of the detention has been made under the Maintenance of Internal Security Act (for Smuggling activities and foreign exchange racketeering) and/or Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 and who prior to passing of orders under the said Acts were	I.T.O., Gen.Cir.1, Surat.	IAC Gen. Range, Baroda who has jurisdic- tion over the circle mentioned in Col.3	AAC Surat Range Surat who has Jurisdiction over the circle mentioned in Col.3.	CIT, Gujarat Central Ahmedabad who has jurisdiction over the circle mentioned in Col.3.